

follows.

- (a) and (b) The proposal to conduct the Experiment has been sanctioned Under the BAR-NASA Agreement, NASA will make available to India the ATS-F Satellite for a period of one year for conducting the Experiment. The Satellite will be used for relaying Instructional Television Programmes to clusters of television stations in rural areas in six selected clusters in different parts of the country. In addition according to present plans rediffusion will also be carried out through Earth Stations in the vicinity of Bombay, Delhi and Srinagar.
- (c) The cost of the project as originally sanctioned is Rs 6.36 crores but this is likely to be revised. The actual revised cost is not yet available.
- (d) Work on various aspects of the programme has commenced already. The experiment itself is likely to commence in 1975.

Development of Tribal Blocks in Gujarat

7506 SHRI PRAVINSINH SOLANKI Will the Minister of HOME AFFAIRS be pleased to state

(a) whether the State Government of Gujarat is facing difficulties in the development of Tribal Blocks because of the cut in the provisions imposed by the Central Government and

(b) if so, the reaction of Union Government in this regard?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI F. H. MOHSIN) (a) and (b) There has been no cut in the financial allocations for the welfare schemes for Scheduled Tribes including the Tribal

Development Blocks Programme in the first four years of the Fourth Plan. However it is likely that some cuts may be necessary in the last year of the Plan viz., 1973-74, not only in regard to Tribal Development Blocks but also in respect of certain other Centrally Sponsored Schemes, as a result of a general cut imposed in the Budget Estimates for the year 1973-74.

Request by Confederation of Central Government Officers/Association to the Prime Minister for Fair Scrutiny of Pay Commission's Report

7507 SHRI BHOGENDRA JHA Will the PRIME MINISTER be pleased to state

(a) whether All India Confederation of Central Government Officers' Association has sought a fair scrutiny of the recommendations of the Third Pay Commission relating to administrative and personnel reform and

(b) whether the Secretary-General of the confederation has demanded the above scrutiny by the Prime Minister's Secretariat if so the action taken by Government thereon?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND IN THE DEPARTMENT OF PERSONNEL (SHRI RAMNIWAS MIRKHA)

(a) and (b) Yes Sir An Implementation Cell has already been set up in the Ministry of Finance. The Cell is composed of officers drawn from different Services.

Shortage of Cement in Kerala

7508 SHRI C. JANARDHANAN Will the Minister of INDUSTRIAL DEVELOPMENT AND SCIENCE AND TECHNOLOGY be pleased to state

(a) whether there is acute scarcity of cement in Kerala; and

(b) if so, what steps have been taken to ensure adequate supply of cement to Kerala?

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT (SHRI PRANAB KUMAR MUKHERJEE): (a) and (b). There is only one cement factory in the Kerala State with an annual capacity of about 50,000 tonnes against their requirements of about six lakh tonnes per annum. Tamil Nadu is the chief source of supply of cement. In view of the power cut to the extent of 75 per cent imposed by the Tamil Nadu State Electricity Board, the Supply position of cement in the Kerala State has been affected from February, 1973.

Arrangements have been made for the supply of about 900 tonnes of cement per day to Kerala against one lakh units of power per day made available by the Kerala State Electricity Board to Tamil Nadu for making it available to the cement industry. An additional quantity of 8000 tonnes per month is also being moved from Tamil Nadu to Kerala State. Travancore Cements, Kottayam is expected to produce about 4000 tonnes per month.

Employment for Educated Persons in States

7509 DR. H. P. SHARMA.
SHRI D K PANDA.

Will the Minister of PLANNING be pleased to state.

(a) whether any plans have been drawn out for providing employment to the educated persons in different States;

(b) if so, the State-wise details in this regard and the allocations made to each State in this connection; and

(c) the details of the schemes if any submitted by Rajasthan Government in this regard and Central Government's reaction thereto?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI MOHAN DHARIA): (a) to (c). It is presumed that the Hon. Member has in view the 'Half a Million Jobs Programme' for educated persons in 1973-74. Although a number of schemes were introduced for providing job opportunities for educated job-seekers from 1971-72, it was clear that an effective impact should be possible only by a massive attack on the problem. The Central Government has, therefore, made a provision of Rs. 100 crores for stimulating creation of additional job opportunities for half a million educated persons during the current year. Preparatory work on this was begun by the Planning Commission early enough and the State Governments and Union Territories were requested in January this year to formulate programmes, on the basis of detailed guidelines given to them. These schemes are under formulation by the State Governments. Proposals have so far been received from 11 States. These schemes are being discussed with the State Governments and the necessary clearance given. The allocations to the various State Governments under this programme are being finalised.

The Government of Rajasthan have forwarded a programme involving an outlay of Rs. 6.8 crores with an employment potential of approximately 19,500 educated persons. The scheme is under examination and it is proposed to hold discussions with the State Government shortly with a view to finalising the programme of action.

Review of the Fourth Plan Projects by the Monitoring and Information Division of Planning Commission

7510. DR. H. P. SHARMA: Will the Minister of PLANNING be pleased to state:

(a) whether the Monitoring and Information Division of the Planning Commission has in a recent review of